NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 659/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

M/s. Numerix Financial Software (India) Pvt. Ltd.

V/s.

ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No. NAME DESIGNATION Advocate Advocate

ORDER

CP 659/252/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 18.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR

Member (Judicial)